



HARYANA LEGISLATIVE ASSEMBLY

(to be asked at a meeting of the Haryana Vidhan Sabha to be held on)

Starred Question

17 March, 2023

Total Question - 20

To Construct the Roads

***41 Sh. DHARAM SINGH CHHOKER (Samalkha):**

Will the Deputy Chief Minister be pleased to state:-

a) whether it is a fact that a overbridge has been constructed near old bus stand on the G.T. road at Samalkha togetherwith the condition of both side roads of the over bridge is very bad due to which the road accidents are being occurred everyday and the State Government and NHAI are not repairing the said roads; and

b) if so, the time by which both the above said roads are likely to be repaired/constructed?

To Remove the Illegal Bridges

***42 Sh. MEWA SINGH (Ladwa):**

Will the Chief Minister be pleased to state:-

a) the number of bridges constructed on Saraswati River from Kurukshetra G.T. road to Jhansa togetherwith the number of bridges constructed by PWD alongwith the number of illegal bridges out of these bridges; and

b) the steps taken by the Government to remove the said illegal bridges as the water is accumulated upto many feet in the dozens of colonies in Kurukshetra city due to said illegal bridges and the crops of thousand acreage land of dozens of villages nearby the city have been damaged due to accumulation of water?

To Include Quraishi Caste in the List of BC

***43 Ch. MAMMAN KHAN (Ferozepur Jhirka):**

Will the Chief Minister be pleased to state:-

a) whether there is any proposal under consideration of the Government to include Quraishi (Kasai) caste (Muslim Minority) in the list of backward classes in State; if so, the details thereof; and

b) if not, the reasons therefor?

Amount of Outstanding Agriculture Loan

***44 Chaudhary ABHAY SINGH CHAUTALA (Ellenabad):**

Will the Co-operation Minister be pleased to state:-

a) whether any agriculture loan is lying outstanding towards the farmers of the State at present; and

b) if so, the extent of amount of agriculture loan lying outstanding as mentioned in at (a) above togetherwith the total number of farmers against whom the amount is outstanding alongwith the district wise details thereof?

Extent of Amount Sanctioned under Jal Jeevan Mission

***45 Smt. NIRMAL RANI (Ganaur):**

Will the Public Health Engineering Minister be pleased to state:-

- a) the extent of amount sanctioned under Jal Jeevan Mission in Ganaur Assembly Constituency so far; and
- b) the percentage of work completed so far?

Rehabilitation of Displaced Families

***46 Sh. GOPAL KANDA (Sirsa):**

Will the Heritage & Tourism Minister be pleased to state:-

- a) whether it is a fact that approximately 800 families of Thehad in Sirsa were displaced and temporarily settled in the Housing Board flats by the Archaeological Department;
- b) whether it is also a fact that the Hon'ble High Court has delivered its orders for the permanent residence of abovesaid displaced families but no arrangement was made by the administration for their permanent residence so far; and
- c) whether there is any proposal under consideration of the Government for providing permanent residence to the abovesaid families?

Construction Work of Ayush University

***47 Sh. SUBHASH SUDHA (Thanesar):**

Will the Ayush Minister be pleased to state:-

- a) whether it is a fact that the construction work of Ayush University was to be executed on the 100 acres of land in Fathepur village of Thanesar for which boundary wall was constructed in the year 2018 and the budget of Rs. 100 crore was also allocated to the Ayush University, Kurukshetra by the Government during the budget session 2019-2020; and

b) if so, the reasons for not starting the construction work of Ayush University, Kurukshetra so far togetherwith the reasons for returning the budget of Rs. 100 crores to the Government by the Department alongwith the details thereof?

To Drain Out Water from the Fields

***48 Sh. JAIVEER SINGH (Kharkhoda):**

Will the Chief Minister be pleased to state whether there is any proposal under consideration of the Government to drain out the water from the fields of the villages Gorar, Bhadana, Rohat, Khurampur, Bidhlan and Ridhau of Kharkhoda Assembly Constituency; if so, the details thereof?

To Complete the Construction Works

***49 Sh. BISHAN LAL SAINI (Radaur):**

Will the Urban Local Bodies Minister be pleased to state:-

a) whether it is a fact that some areas of the village and city of Radaur Assembly Constituency are falling in the purview of the wards of Municipal Corporation Yamuna Nagar;

b) if so, the total number of community centre, Ambedkar Bhawan and SC, BC Chaupals in which the construction works are lying incomplete in the abovesaid areas; and

c) whether there is any proposal under consideration of the Government to complete the abovesaid works togetherwith the time by which these are likely to be completed?

To Take Action on Un-authorized Buildings

***50 Sh. BHARAT BHUSHAN BATRA (Rohtak):**

Will the Chief Minister be pleased to state:-

a) whether it is a fact that many unauthorized buildings have been constructed on the green belt on the Scheduled roads and National Highways in the State; and

b) if so, the action taken by the Government to remove the said unauthorized buildings from the abovesaid places during the last three years together with the details thereof?

To Lay Foundation Stone of Building of College

***51 Sh. LAXMAN SINGH YADAV (Kosli):**

Will the Higher Education Minister be pleased to state:-

a) whether there is any proposal under consideration of the Government to lay foundation stone of the building of Jatusana College; and

b) if so, the action is being taken thereon?

To Construct the Bus Stand

***52 Sh. SANJAY SINGH (Sohna):**

Will the Transport Minister be pleased to state:-

a) whether there is any proposal under consideration of the Government to construct a big bus stand in Tauru area of Sohnna Assembly Constituency; and

b) if so, the time by which it is likely to be constructed?

High-powered Committee on Corruption

***53 Sh. NEERAJ SHARMA (Faridabad Nit):**

Will the Chief Minister be pleased to state:-

a) whether it is a fact that a high-powered committee on corruption headed

by the Chief Secretary, Haryana has been constituted after the scam of worth Rs. 200 crore come into the light in Municipal Corporation, Faridabad;

b) if so, the number of meetings hold by the said high-powered committee on corruption after its formation; and

c) the total number of complaints received by the said committee after its formation togetherwith the details of the action taken in this regard alongwith the details thereof?

Number of Anganwadi Centres

***54 Sh. AMIT SIHAG (Dabwali):**

Will the Minister of State for Woman and Child Development be pleased to state:-

a) the number of Anganwadi centres in Dabwali Assembly Constituency being run in fully functional buildings and in school buildings which are in good condition;

b) whether all Anganwadi centres in Dabwali have functional electricity, water, toilet and kitchen; if not, the data of those without these facilities in total; and

c) the number of Anganwadi centres which are without workers and helpers togetherwith the number of workers who have got additional charge?

To Upgrade the ESI Dispensary

***55 Dr. KRISHAN LAL MIDDHA (Jind):**

Will the Minister of State for Labour be pleased to state:-

a) whether there is any proposal under consideration of the Government to upgrade the ESI Health Dispensary of Jind city as 30 beds hospital; and

b) if so, the time by which the said dispensary is likely to be upgraded?

To Conduct Special Girdwari

***56 Sh. KULDEEP VATS (Badli):**

Will the Deputy Chief Minister be pleased to state:-

- a) whether it is a fact that the compensation has been provided by the Government to the farmers after conducting Special Girdawari for the crops of Kharif and Rabi of this year;
- b) if so, the extent of amount allocated per acre for the crops togetherwith the name of crops thereof; and
- c) the village wise names of the farmers to whom the compensation has been provided togetherwith the amount released during the last 3 years in Badli Assembly Constituency?

To Utilise Land of Old Bus Stand

***57 Smt. GEETA BHUKKAL (Jhajjar):**

Will the Transport Minister be pleased to state:-

- a) whether it is a fact that the land of old bus stand is in bad condition after construction of new bus stand in Jhajjar city and the law and order is also affected due to wandering of antisocial elements in the old building of bus stand;
- b) whether it is also a fact that the said land is prime land of the city; and
- c) whether there is any proposal under consideration of the Government to utilise the abovesaid prime land?

To Complete the Development Works under VAGY

***58 Sh. INDU RAJ (Baroda):**

Will the Development & Panchayats Minister be pleased to state:-

- a) whether it is a fact that the amount of Rs. 1,99,10,000 was released for the development works of Baroda Assembly Constituency under the Vidhayak Adarsh Gram Yojana on 30.03.2021 togetherwith the number of works from the

said announcement which have been completed alongwith the number of works which are lying incomplete; and

b) the reasons for which these works have not been completed so far togetherwith the time by which the said works are likely to be completed alongwith the complete details thereof?

To Decrease the Dropout Percentage

***59 Sh. GHANSHYAM DASS (Yamunanagar):**

Will the School Education Minister be pleased to state the dropout percentage of the girl students in the schools of the State togetherwith the steps taken or likely to be taken by the Government to decrease the said dropout percentage alongwith the details thereof?

To Provide Clean Drinking Water

***60 Smt. NAINA SINGH CHAUTALA (Badhra):**

Will the Public Health Engineering Minister be pleased to state:-

a) the steps are being taken by the Government to provide clean drinking water in the villages Chidiya, Noswa, Makrana, Makrani, Chhillar, Naurangabass Rajputan, Naurangabass Jatan, Adampur, Dadhi Bana, Balali, Dhani Gujran, Mandola, Mandoli, Ghasola, Balkara, Kalali and Kaliyana of Badhra Assembly Constituency; and

b) whether there is any proposal under consideration of the Government to construct water works in village Mehrana; if so, the details thereof?

Chandigarh.

Dated: The 17th March, 2023.

R.K. Nandal,

Secretary.

